

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 295/TT/2014

Date: 15.5.2014

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff for Assets associated with Vindhyachal IV and Rihand III (1000MW) Generation Project (group-3) in Western & Northern Region for tariff block 2009-14 period

Sir,

I am directed to refer to the Commission's earlier letter dated 2.12.2013 seeking certain information, by 16.12.2013 (copy enclosed), and to say that information is still awaited. It is requested that **information sought in the aforementioned letter may kindly be sent along with the following further information** on affidavit, with advance copy to respondents/ beneficiaries, latest by 30.5.2014:-

- (a) Status of commissioning of the Asset-2 (765 kV D/C Rihand III- Vindhyachal pooling station Transmission Line) & Asset-3 (765 kV S/C Sasan-Vindhayachal pooling station Transmission Line) and fresh petition as per 2014 Tariff Regulations;
- (b) Supporting documents for rate of interest for "SBI @ 10.05% and exchange rates and interest rates for foreign loans IFC-A, IFC-B and ICFF and exchange rate for exchange rate for FC Bond as on actual DOCO(s);
- (c) Management Certificate along with tariff forms for Asset-1 (765 kV S/C Satna-Gwalior circuit-I with associated bays at Gwalior & Satna S/S and line reactor) as per actual DOCO.

Yours faithfully,

Sd/-
(P.K. Sinha)
A C (Legal)